

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 642
TO BE ANSWERED ON 13.12.2018

Access to Safe Drinking Water in Gram Panchayats

†642. SHRI RAMDAS C. TADAS,
SHRI BIDYUT BARAN MAHATO,
SHRI NARANBHAI KACHHADIYA:

Will the Minister of DRINKINGWATER AND SANITATION be pleased to state:

- (a) the number of Gram Panchayats in the country where safe drinking water (filtered water) has been provided during the last three years and the current year along with the details thereof, State-wise;
- (b) the status and number of such villages or Gram Panchayats in the country where safe drinking water is not available at present, State-wise;
- (c) whether there are such villages or Gram Panchayats in the country where even water is not available; and
- (d) if so, the details of such villages, State-wise?

ANSWER
MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Under National Rural Drinking Water Programme (NRDWP), coverage of rural drinking supply is maintained in terms of habitation and not in terms of Villages / Gram Panchayats. As reported by States on Integrated Management Information System (IMIS), state-wise details of coverage of safe drinking water / increase of service level in rural habitations for last three years and current year till 10.12.2018 are at Annexure-I.
- (b) State-wise number of Quality Affected habitations (i.e. containing chemical contaminant) till 10.12.2018 is at Annexure-II.
- (c) to (d) There are no rural habitations in the country which are yet to be covered as reported by States on IMIS as on date.

Annexure-I

Annexure referred to in part (a) of reply of Lok Sabha Unstarred Q. No- 642 due for answer on 13.12.2018					
		coverage of safe drinking water / increase of service level in rural habitations			
S.No.	State	2015-16	2016-17	2017-18	2018-19 (till 10.12.2018)
1	Andaman & Nicobar	0	0	0	0
2	Andhra Pradesh	1905	1373	1071	1352
3	Arunachal Pradesh	143	126	114	58
4	Assam	1659	382	245	540
5	Bihar	7189	1289	266	6
6	Chhattisgarh	3670	997	971	410
7	Goa	0	0	0	0
8	Gujarat	1193	1605	1781	0
9	Haryana	317	290	278	76
10	Himachal Pradesh	1536	938	873	157
11	Jammu & Kashmir	233	260	322	64
12	Jharkhand	1868	3074	4007	79
13	Karnataka	19791	17434	12448	1551
14	Kerala	432	291	192	96
15	Madhya Pradesh	11478	7420	9849	4902
16	Maharashtra	1566	1270	638	281
17	Manipur	80	103	77	8
18	Meghalaya	242	82	71	40
19	Mizoram	28	35	20	35
20	Nagaland	168	167	106	47
21	Odisha	15224	8196	4007	9065
22	Puducherry	0	0	0	0
23	Punjab	251	647	1046	247
24	Rajasthan	2763	2908	3922	2769
25	Sikkim	81	14	31	171
26	Tamil Nadu	1390	2910	2291	745
27	Telangana	1669	1121	1475	43
28	Tripura	938	571	142	51
29	Uttar Pradesh	4300	1838	403	105
30	Uttarakhand	479	484	565	346
31	West Bengal	5295	5217	6200	3079
	Total	85888	61042	53411	26323

(source: format c-14)

Annexure-II

Annexure referred to in part (b) of reply of Lok Sabha Unstarred Q. No- 642 due for answer on 13.12.2018		
S.No.	State	No of Quality Affected Habitations till 10.12.2018
1	ANDAMAN and NICOBAR	0
2	ANDHRA PRADESH	367
3	ARUNACHAL PRADESH	28
4	ASSAM	9,858
5	BIHAR	3,943
6	CHATTISGARH	514
7	GOA	0
8	GUJARAT	0
9	HARYANA	103
10	HIMACHAL PRADESH	0
11	JAMMU AND KASHMIR	12
12	JHARKHAND	540
13	KARNATAKA	792
14	KERALA	327
15	MADHYA PRADESH	150
16	MAHARASHTRA	194
17	MANIPUR	0
18	MEGHALAYA	7
19	MIZORAM	0
20	NAGALAND	4
21	ODISHA	2,495
22	PUDUCHERRY	0
23	PUNJAB	3,148
24	RAJASTHAN	18,481
25	SIKKIM	0
26	TAMIL NADU	1
27	TELANGANA	360
28	TRIPURA	2,427
29	UTTAR PRADESH	1,374
30	UTTARAKHAND	15
31	WEST BENGAL	16,525
	Total	61,665

(source: IMIS format C-17)